

ntations demand for a rise in the procurement price or support price of paddy. The hon. Member has asked whether there is any proposal for subsidizing the price of paddy. There is no such proposal with the Government for the time being.

Unauthorised colonies under green belt area of Delhi

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474. SHRI RAMDEO SINGH;
SHRI RAJE VISHWESHVAR
RAO:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether some unauthorised colonies have been developed in the green belt area of Delhi;

(b) if so, names of such colonies;

(c) whether it is also a fact that Government have a proposal to make changes in the Master Plan with regard to regularisation of these unauthorised colonies; and

(d) if so, the details of the proposal and the time by which it is likely to be implemented?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) List is given in the Annexure.

(c) and (d). In the process of regularisation, wherever necessary, change of land use will be considered with reference to the provisions of the Master Plan/Zonal Plans. Efforts are being made to complete the work within a period of two years.

List of colonies situated in the Master Plan Green Belt Area.

1. Anoop Nagar near Bindra Pur Village.
2. Braham Puri—Nangal Rai
3. Indra Park—East Uttam Nagar
4. Indra Park near Palam village
5. Milap Nagar—Pankha Road

6. Mohan Nagar—Nangal Rai
7. Pankha Road—Najafgarh Rd.
8. Puran Nagar
9. Swaroop Nagar—near Badli
10. Jeewan Park—Pankha Road
11. Sagar pur West—Pankha Rd.
12. Andheri Mor.
13. Anand Ram Park
14. Binda Pur Extn.
15. Khajoori Colony
16. Karawal Nagar Extn.
17. Lado Sarai Extn.
18. Nala Pur Basti
19. Nangal Dewat & Extn.
20. Nangal Dairy
21. New Uttam Nagar
22. Prahlad Pur/Lal Kuan—Wishwa Karma Colony
23. Ram Datt Enclave
24. Sadla Jalib Extn.
25. Samey Pur Extn.
26. Sultan Pur Extn.—Friends Enclave
27. Shashi Garden—Harijan Basti
28. Bolar Band Extn.
29. Sant Nagar—Burari Village
30. Sultan Puri Majra
31. Kailash Puri Sadh Nagar
32. South Extn. Uttam Nagar I and II.
33. Friends Enclave—sultanpur Road
34. Palam Basti
35. Industrial Colony—Samay Pur
36. Nathu Colony Badli
37. Teachers Colony—Samey Puh
38. Temple Colony—Samey Pur
39. Subhas Park—Uttam Nagar
40. Behari Park—Deoli
41. Bishan Park
42. Chandan Park—Saidul Jat
43. Krishna Park—Khanpur
44. Raja Park
45. Haryana Dairy

46. Manas Kunj
47. Durga Puri
48. Dani Nagar
49. Krishna Puri
50. Mahabir Nagar
51. Palam Enclave
52. Raj Nagar
53. Sidh Nagar
54. Saini Pura
55. VADKU Extn.
56. Rang Puri
57. Samalka
58. Rajokri
59. Bijwasha
60. Chand Bagh Colony—Karawal Nagar
61. Khajoori Khas
62. Karawal Nagar
63. Azad Nagar—Partly
64. Anarkali Extn.—Partly
65. Anarkali Garden—Khureji Khas—Partly.
66. Bholu Nath Nagar—Part
67. Gobindpura New A, B & H Block
68. Harijan Colony—Jatav Basti
69. New Anarkali
70. Radhey Puri Extn. 1 & 2 and B, F & H Block
71. Raj Garh Extn. I & II
72. Kaushik Puri
73. Kasturba Nagar—Partly.
74. Vishnu Garden (Block W, E, N, R/S).
75. Vishnu Garden (B-1, B-3, C, E, A.)
76. Hari Singh Park—Partly
77. Mansrover Garden F, A Block—Partly.
78. Suraj Nagar
79. Baljit Nagar
80. Nehru Nagar—Upper Ridge Road.
81. Industrial Area, New Rohtak Road left side—Partly.

82. Kaurang Nagar—near Tri Nagar

83. Shastri Nagar 'C' Block.

84. Shastri Nagar 'M' Block

85. Shastri Nagar 'D' Block

86. Shastri Nagar

87. Shastri Nagar 'F' Block

88. Shastri Nagar 'E' Block

श्री रामदेव सिंह : ये अनिधिष्ठित कालोनियाँ जब बन रही थीं उस समय क्या प्रशासन द्वारा इन को बनाने से रोका गया था या इन के बनाने में सहयोग दिया गया था ?

SHRI SIKANDAR BAKHT: I would like to have your direction as to whether this question flows from the original question.

श्री रामदेव सिंह : इन्होंने क्या जवाब दिया है, हमारी समझ में नहीं आया।

उपाध्यक्ष महोदय : आपका यह प्रश्न मूल प्रश्न से उत्पन्न नहीं होता है। अगर इन्हें रोक दिया गया होता तो ये कालोनियाँ आती ही नहीं।

श्री रामदेव सिंह : दूसरा मेरा क्वेश्चन यह है कि इन कालोनीज को अधिष्ठित करने के लिए क्या आप मास्टर प्लान में कोई परिवर्तन करने जा रहे हैं ?

श्री सिकन्दर बख्त : जो कालोनीज जहाँ जहाँ हैं, वे करीब करीब वहीं रेगुलराइज्ड की जाएंगी और मास्टर प्लान में मारजिमल तबदीलियाँ जो करती होंगी या लैण्डयूज चेंज करने की जरूरत पड़ेगी तो वह भी होगा।

SHRI MOHD. SHAFI QURESHI: I would like to know from the hon. Minister, what is the total area in Green belt, how much of this area has been occupied illegally and what percentage of the illegally occupied area is being legalised or regularised by the hon. Minister.

SHRI SIKANDAR BAKHT: I will require notice for this. I do not know the area just now. But I have just given the number of colonies which are in the Green belt, which have to be regularised.

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, माननीय मंत्री महोदय को भालूम है कि अन-अथोराइज्ड कालोनीज में लाखों लोग रहते हैं और वहाँ पर कोई भी बेसिक अमेनिटीज नहीं है, अगर हैं तो बिल्कुल नहीं के बराबर हैं। यहाँ तक कि सफाई का, सेनिटेशन का, बिजली का, पानी का कुछ भी प्रबंध नहीं है। इन कालोनीज को रेगुलराइज करने की बात हमारी सरकार के आने के बाद तो कही गयी लेकिन इस से पहले भी यह बात चलती रही है? क्या यह बात ठीक है कि अभी तक इन दिशा में कोई खास कार्यवाही नहीं हुई और बहुत बड़ी कालोनीज ही रेगुलराइज हुई। इसका मतलब यह है कि दिल्ली के करीब तीस लाख लोग आज मुसीबत में हैं। अभी उपाध्यक्ष महोदय खबर आयी है कि वहाँ किसी कालोनी में झील बनी हुई थी जिसमें 40 टी० सी० की बस उलट कर गिर गयी और 6-7 आदमी मर गये। वहाँ पर बीमारियाँ फैल रही हैं। इसलिए मैं मंत्री महोदय से पूछना चाहता हूँ कि अभी तक आपने कितनी कालोनीज रेगुलराइज की और कौन कौन से कालोनीज की? दूसरे मैं यह पूछना चाहता हूँ कि जब तक आप इन कालोनीज को रेगुलराइज करेंगे तब तक क्या आप इन कालोनीज में सिविक अमेनिटीज की जो जरूरी चीजें हैं वे प्रोवाइड करेंगे?

श्री सिकन्दर बख्त : मैंने यह नहीं कहा कि इतनी कालोनीज रेगुलराइज हुई हैं, मैंने सिर्फ यह अर्ज करने की कोशिश की है कि एक इम्प्लीमेंटेशन बोर्डो लेफ्टीनेंट गवर्नर की चेअरमेनशिप में बनायी गयी है। सबका काम

जारी है। मैंने यह भी कहा है कि वो साल के अन्दर मुझे उम्मीद है कि यह सब कालोनीज रेगुलराइज हो सकेंगी और रेगुलराइजेशन के दौरान जो सिविक अमेनिटीज हैं, वे भी साथ साथ प्रोवाइड करने की कोशिश की जाएगी।

श्री हुसैन खान कदवाय : मैं जानना चाहता हूँ कि क्या यह बात सही है कि बड़े पैमाने पर कुछ लोगों ने गैर कानूनी ढंग से कालोनीज बनायी हैं? जमीन किसी की थी, कोई लोग उसे बेच गये। अब उनके केस अदालतों में चल रहे हैं। ऐसी कालोनीज के बारे में आपका क्या विचार है, आप क्या करना चाहते हैं?

श्री सिकन्दर बख्त : मैंने सिर्फ अन-अथोराइज्ड कालोनीज के बारे में अर्ज किया है, मुकद्दमत के बारे में नहीं।

SHRI SAUGATA ROY: In Delhi, there is an area called Chittranjan Park which has been allotted for Bengali refugees from East Bengal; and there are certain unauthorised colonies which have been set up within that area of Chittranjan Park by some followers of Mr Sanjay Gandhi. I would like to know from the hon. Minister whether the unauthorised squatters would be evacuated from Chittranjan Park and the land would be allotted to East Bengal refugees.

SHRI SIKANDAR BAKHT: I am afraid, the information of the hon. Member is not correct at all, because there is no unauthorised colony within the Chittranjan Park.

DR. SUSHILA NAYAR: There are a number of places where unauthorised structures are coming up daily in the green belt even today. Right in front of the Tughlakabad Fort which is a protected area as a big Park, and across the road from it are certain cooperative housing societies, in that park. New unauthorised structures have come up and are coming up. Is the hon. Minister going to regularise all these or is he going to have a clearance proposal for these unauthorised structures?

SHRI SIKANDAR BAKHT: The policy of the Government is very clear. The colonies which have come up by 16th February, 1977 will be regularised; and any irregular colonies that may have come up after that date, will not be tolerated; they will have to be removed.

Funds for propagation of Adult Education

*476. **SHRI R. K. MHALGI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have announced adequate funds for the propagation of adult education for the next few years;

(b) whether these funds are proposed to be given to regular schools to conduct adult education classes or programmes;

(c) whether the Adult Education Organisations all over the country will be associated with the distribu-

tion of these funds for the spread of adult education; and

(d) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (d). A Statement is laid on the Table of the Sabha.

Statement

A provision of Rs. 200 crores has been made in the Education Sector for adult education in the Five Year Plan for 1978—83. Besides, other development sectors have been advised to make a suitable provision for adult education. Moreover, the Planning Commission has stated that the allocation of Rs. 200 crores would be raised if capability is developed for organisation of a programme requiring larger funds. These funds will mainly be placed in the disposal of the State Governments and Union Territory Administrations who would be primarily responsible for implementing the National Adult Education Programme. Financial assistance to Voluntary Organisations could also be provided for specific projects relating to adult education. For this purpose it would be necessary for them to fulfil the prescribed conditions of eligibility and their applications would be considered by the Central Government on the basis of the recommendations of the State Governments/Union Territory Administrations.

SHRI R. K. MHALGI: It has been stated in the reply that besides the provision of Rs. 2 crores in the Five Year Plan, other developmental sectors